

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P. (C) No.942 of 2021

Smt. Anita Budhia ***Petitioner***

Mr. G.K. Acharya, Senior Advocate along with
Mr. A.K. Budhia, Advocate

-versus-

State of Odisha and others ***Opposite Parties***

Mr. A.P. Das, A.S.C. for the State
Mr. D.R. Mohapatra, C.G.C. for Union of India
Mr. Devashis Panda, Senior Advocate for O.P. No.3

CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK

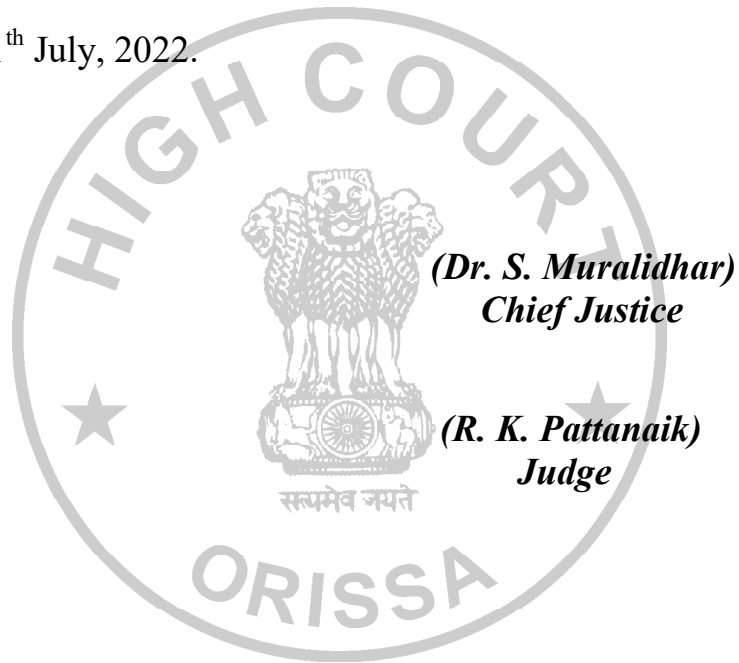
ORDER
12.04.2022

Order No.

11. 1. Mr. Devashis Panda, learned Senior Advocate appearing for the Acharya Harihar Post Graduate Institute of Cancer (AHPGIC) states that the equipment has been received on 6th April; they are in the process of unpacking and installing the equipment. He further states on instructions that approval from the Atomic Energy Commission for operating and installing the equipment and other incidental activities is awaited. The timeline is that by 29th June 2022, the equipment will become operational. Mr. Panda states that as regards the expansion plans of AHPGIC he will file a separate affidavit indicating the timeline within which the expansion activities will be completed.

2. Mr. A.P. Das, learned Additional Standing Counsel for the State needs some more time to update the Court on the current status of procurement of equipments for the medical facilities at Balasore and Berhampur. Apart from filing an affidavit regarding the above equipment in the above two cities, the State Government will also inform by way of an affidavit to be filed one week prior to the next date of procuring and installing similar equipments at Jharsuguda and Bhubaneswar.

3. List on 11th July, 2022.



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